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OFFICE OF THE DISTRICT AND SESSIONS JUDGE, LUDHIANA
PUBLIC NOTICE


With reference to this office Employment Notice No.6 of 2019 vide which the written test for filling up of posts of Clerks on adhoc basis was scheduled for 23.11.2019, it is hereby informed to all the concerned that due to administrative reasons, the said test been postponed for the time being and the same will be conducted on 8.12.2019. All the concerned are directed to visit the website regularly, for further updates regarding venue and schedule of written examination.


District & Sessions Judge,
Ludhiana. *mf*
20-11-19

Endst. No 22792 /G Dated, Ludhiana the 21 November 2019.

Its copy be forwarded to the following for information and necessary action:-

1. All the District & Sessions Judges in the State of Punjab.
2. All the Judicial Officers, Sessions Division, Ludhiana to display the notice on the Notice Boards of their Courts;
3. The Deputy Commissioner, Ludhiana with a request to get it displayed on the notice Board of his office;
4. Daftri of this office with the directions to display this notice on the Notice Board of this court and report.
5. The Deputy Director, Employment Generation and Training, District Bureau of Employment Generation and Training, Ludhiana.
6. System Officer of this office with the directions to upload the above public notice on the official website of <https://districts.ecourts.gov.in/ludhiana>.
7. The Editor, Daily Suraj, Ludhiana with the request to publish the above mentioned notice and send the copy of newspaper along with bill, to this office at the earliest.


District & Sessions Judge,
Ludhiana. *mf*
20-11-19